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Title: Regarding hike in prices of generic medicines medicines.

**SHRI T. N. PRATHAPAN (THRISSUR):** Sir, according to a latest report of the Central Government, 10 per cent medicines in the Indian market are fake. In fact, the quantity of fake medicines in the market is larger than this.

There are medicines worth more than Rs.1 lakh crore in Indian market. The generic medicines are worth around Rs.10,000 crore. Most of these generic medicines are expensive branded medicines of huge corporate companies.

There are around 82000 branded medicines in our market. Only 15 per cent of medicines come under the price regulation law in India. If we calculate the total price of these medicines, common people get only 1.7 per cent benefit of price regulation.

After the new Patent Act, the patented medicines in the market are sold at a high price. Most of these medicines are cancer medicines.

**HON. CHAIRPERSON :** You come to your demand and conclude.

**SHRI T. N. PRATHAPAN :** To reduce the price of patent medicines, they should be brought under the Price Regulatory Authority. If they do not obey this, the Central Government should allow Indian companies to produce and market these medicines under the compulsory licence under the Indian Patent Act.

**HON. CHAIRPERSON:** Shri Prathapan, please conclude. You come to your demand.

**SHRI T. N. PRATHAPAN :** Sir, I am concluding.

The medicine market is the largest sector where common people are being cheated and looted. Pharmaceutical companies are exploiting the ignorance and anxiety of people about the health sector. Huge corporate companies are controlling all these lootings.

The Central Government should take necessary action to bring the Pharmaceutical Department - which is now under the Ministry of Petroleum -under the Ministry of Health. This will help the Government to control the pharmaceutical sector.

**HON. CHAIRPERSON:** Shri Chattar Singh Darbar – not present.

Shri B.B. Patil